the Gandhi Sagar Dam in Madhya Bharat and Kotah Barrage in Rajasthan has already begun.

- (c) Rs. 51.69 crores for the first stage.
- (d) This question is under consideration.

EVACUEE PROPERTY

*293. Shri Bhagwat Jha Azad: Shri Dabhi:

Will the Minister of Rehabilitation be pleased to state:

- (a) whether any lists of documents relating to evacuee property as provided in the Indo-Pakistan Agreement of 1950 have been recently exchanged between the Governments of India and Pakistan; and
- (b) the action taken on the lists exchanged in July 1954?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) The names of the owners and the Districts in which the goods are available were notified by means of three Press Notes issued on the 21st August, 7th September and 31st October, 1954 with the suggestion that the claimants should either contract or give instructions regarding disposal to the Indian Property Field Officers at Karachi and Lahore, as the case may be. These particulars were also forwarded to the State Governments. Custodians of Evacuee Property and certain Refugee Associations for giving due publicity.

CALCIUM CARBIDE

- *294. Shri Madhao Reddi: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether any plant for the manufacture of calcium carbide has been installed on an experimental basis;
 - (b) if so, where; and

(c) the results achieved by this experiment?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) Yes. Sir

- (b) At Tirunelveli (Madras) and Kottayam (Travancore-Cochin State).
- (c) The plants are expected to be in regular production shortly.

INSTALLATION OF TRANSMITTER

*295. Shri Radhelal Vyas: Will the Minister of Information and Breadcasting be pleased to state:

- (a) whether it is a fact that a provision has been made in the All-India Radio Development Plan for the installation of 1 k.w. transmitter at Gwalior;
- (b) the amount that has been provided for this scheme;
- (c) the progress that has so far been made in this connection; and
- (d) when the installation is likely to be completed?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (d). Originally, provision had been made for a 1 kilowatt transmitter at Gwalior and a 20 kilowatt transmitter at Indore. The plan was revised in the light of the priorities for transmitters in the country having regard to the available funds. That revision has necessitated a postponement of the installation of the transmitter at Gwalior.

HEAVY ELECTRICAL MACHINERY INDUSTRY

*296. Shri V. P. Nayar: Will the Minister of Production be pleased to refer to Para 23 (page 156) of the Progress Report on the First Five Year Plan for 1953-54 and state the reasons which limit the expenditure on the Heavy Electrical Machinery Industry to 2 crores of rupees as against Rs. 7 crores provided in the Plan?

The Minister of Production (Shri K. C. Reddy): Government have been